

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b). The action taken by Sports Associations in debarring certain countries has been broadly, in consonance with the policy of the Government.

Check on Influx of people to cities

2918. SHRI NIMBALKAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government contemplate any steps to check the influx of people to cities; and

(b) if so, the measures therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) and (b). The Conference of State Ministers of Housing and Urban Development, held at Madras from the 31st May to the 2nd June, 1974, endorsed the recommendation of the Conference of Chief Town Planners that the Ministry of Works and Housing might set up a high level Committee or Commission to work out the components of a national urbanisation and urban development policy. As a first step in this direction, the Central Town and Country Planning Organisation convened a meeting of experts in New Delhi on the 28th January, 1975 to consider the approach to a national urbanisation policy. The Resolution adopted at the meeting has recently been received and the recommendations contained in it are being examined.

Absorption of retrenched Staff of National Archives Library

2917. SHRI DALIP SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Library of the National Archives of India has not been set right but the staff provided for the

completion of the job has been retrenched w.e.f. 1st January, 1975; and

(b) whether it is proposed to absorb the retrenched staff in Ministry of Education and Social Welfare and other offices?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). About two thirds of the arrears work in the library of the National Archives of India has already been cleared and efforts are continuing to clear the remaining arrears work as soon as possible. Out of 32 temporary posts sanctioned for this work, 19 posts have not been continued beyond 31st December 1974. The question of continuing the remaining 13 temporary posts is under consideration. Subject to the observance of the established procedures and rules, efforts are being made to absorb the retrenched temporary staff in question in the Central Government offices and organisations to the maximum extent possible.

Purchase of Lamination Press by National Archives of India

2918. SHRI DALIP SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) when the Lamination Press was purchased by the National Archives of India and from which country;

(b) how long it has worked and what has been the output in comparison to its cost;

(c) the reasons of its disposal by auction now and whether the Press could not be repaired and made workable; and

(d) the reasons for purchasing such preservation equipments which are already available in the Archives?